

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.303**  
**ANSWERED ON 03.02.2023**

**LALITPUR-SINGRAULI RAILWAY LINE**

303 # SHRI AJAY PRATAP SINGH :

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of villages between Rewa and Sidhi section of Lalitpur-Singrauli rail line where the work of land acquisition remains pending, the village-wise details thereof;
- (b) the cases of pending payment; and
- (c) by when the remaining work would be completed?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Compensation for land acquisition is made to the land losers by Revenue Department of State Government after Ministry of Railways identifies the land for acquisition. For Rewa-Sidhi Section of Lalitpur-Singrauli New Line Project, 364.451 Ha of land covering 61 villages has been acquired and payment of compensation taken up. Further, land acquisition for 28.925 Ha covering 45 villages have been taken up. As on date, all the demand received by Railways from State Government towards compensation for land acquisition have been paid. The completion of any Railway project(s) depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time of the project(s). Railways is making all the efforts for expeditious completion of projects.

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